

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI

ORDER

Sh. Pradeep Sharawat (EC- 70537016), JJA S/o Sh. Satpal, presently posted as assistant ahlmad in the Court of Sh. Jitendra Kumar Mishra, POIT, RADC is hereby directed to perform duties in the Care Taking Branch with immediate effect till 27.09.2022 or till any further order.

Sh. Sumit Singh Gusain, JJA, EC- 17337689 S/o Sh. Sate Singh Gusain presently posted in the Office Pool, RADC is hereby directed to perform duties in the Court of Sh. Jitendra Kumar Mishra, POIT, RADC with immediate effect till 27.09.2022 or till any further order.

Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.


(VINAY KUMAR GUPTA)

Principal District & Sessions Judge-cum-
Spl. Judge (PC-Act) CBI, RADC, New Delhi

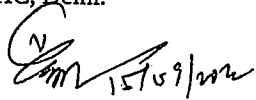
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No.: _____ /F.7/P&T/Admn/RADC/2022

Dated, Delhi the - 15/09/22

Copy forwarded for information and necessary action to :

1. The Principal District & Sessions Judge (Hqs), Tis Hazari Court, Delhi.
2. The Administrative Officer (J), Admn. II, Central District, Tis Hazari Courts, Delhi.
3. The Reader/Branch Incharge to the concerned Courts/Branch.
4. The concerned official.
5. The PS to the undersigned.
6. Dealing Official Leave Seat, RADC, Delhi
7. The Branch In charge, Computer Branch, RADC for being uploaded on the official website.
8. The Dealing Official, LAYERS seat, THC, Delhi
9. The Dealing Official T&P -II, Personal File/CR/Leave/Website Committee, THC, Delhi.


Principal District & Sessions Judge-cum-
Spl. Judge (PC-Act) CBI, RADC, New Delhi

6